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Title: Need to take steps to set up effluent treatment plants in the dyeing factories in Pallipalayam town Panchayat and Komarapalayam Municipality in Tamil Nadu.

SHRI K. PALANISWAMI (TIRUCHENGODE): Pallipalayam Town Panchayat and Komarapalayam Municipality are situated in Tiruchengode Parliamentary Constituency. There were many dyeing factories, and the waste from those factories were drained in to the Cauvery river. Chennai High Court had ordered for closure of the above dyeing factories in order to save the Cauvery river water. More than 30,000 labourers, employed in the above factories were unemployed due to closure of these factories.

Then the Government of India intervened in the matter and sanctioned Rs. 5.75 crore and Rs. 6 crore for Pallipalayam Town Panchayat and Komarapalayam Municipality through National River Action Plan to enable the above said dyeing factories to have their effluent plants. The Tamil Nadu Government is implementing this scheme. The owners of the dyeing factories, the public of Komarapalayam and Pallipalayam and the unemployed labourers of those factories, had one day fast in protest against the delay to set up effluent treatment plants. More than 30,000 labourers of the above said closed factories are starving due to unemployment. The powerloom industries of that area which are depending on the dyeing factories are also severely affected.

Therefore, I request the Government of India to intervene in the matter to help set up effluent treatment plants in the dyeing factories so that more than 30,000 labourers of that area who are unemployed will get employed.